


T,S Case No. 97/2018

Dated-18.02.2022

Both the sides are represented.

On perusal of order dated 05.09.2019, this C.R. has been kept in abeyance as the defendant side filed one petition under Section 5 of Limitation Act which was registered as Misc(J) Case No. 65/19. But inadvertently order were passed in this record.

Hence, this record it kept in abeyance till disposal of Misc.(J) Case No. 65/19.



Munsiff No. 1
Dibrugarh